

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3344
ANSWERED ON:14.12.2006
JV OF IA WITH SNECMA
Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

Will the Minister of CIVIL AVIATION be pleased to state:

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- (a) Whether Indian Airlines proposes to set up aircraft repair joint venture (JV) with Snecma as reported in the Times of India dated November 25, 2006 ;
- (b) If so, the details alongwith the terms and conditions thereof; and
- (c) The time by which it is likely to be set up ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) : Yes, Sir.

(b) : A Memorandum of Understanding (MOU) has been signed between Indian Airlines and M/s Snecma Services on 24th November, 2006. The operative part of the MOU requires setting up of a Joint Working Group to study the business process for establishing the CFM 56 engine Maintenance, Repair and Overhaul Joint Venture (MRO JV). The study will cover legal, fiscal, social and financial aspects as well as technical assessment and a profitability analysis.

(c) : No time frame can be indicated at present since the proposal is still in the primary stage.